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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA No.122/94 in OA No.1227/88

NEW DELHI THE 16TH DAY OF MAY, 1994.

MR.JUSTICE S.K.DHAON, VICE-CHAIRMAN(J)
MR.B.N.DHOUNDIYAL, MEMBER(A)

Shri Lallu Singh
S/o Late Sh.Bhola Singh
R/o 10/8, Sewa Nagar,
Railway Quarter
New Delhi

APPLICANT

Versus

1. Union of India, through
General Manager
Northern Railway, Baroda House
New Delhi.
2. FA& C.A.O(T), Northern Railway
Baroda House, New Delhi.
3. FA & CAO(WST) Northern Railway
Baroda House
New Delhi.
4. Chief Personnel Officer, Northern Railway
Baroda House, New Delhi.
5. Sh.A.P.Chaudhary(Rtd.)
Stastical & Analysis Officer
Northern Railway, Baroda House
New Delhi

... RESPONDENTS

ORDER (IN CIRCULATION)

Justice S.K.Dhaon:

This is an application seeking the review of the judgement dated 25.2.1994 given by us.

2. The applicant appeared in person. He argued his case at / considerable length. We had given a detailed and considered judgement.

3. In the review application, one of the grievances made is that one Shri Yogeshwar, who is junior to the applicant, was promoted on an ad hoc basis in an arbitrary, illegal and mala fide manner.

4. It is to be noted that in our judgement, there is no reference of Sh.Yogeshwar at all. It may also be noted that the applicant did not care to implead Sh.Yogeshwar, as one of the respondents to the OA, even though he sought an amendment of the OA on some other grounds.

5. We have considered the contents of the review application carefully. We may have passed an erroneous

judgement. Surely, we have not committed any error apparent on the face of the record so as to attract the provisions of Order 47 Rule 1 CPC wherein our powers of review are circumscribed.

6. The review application is rejected summarily.

B.N.Dhundiyal
(B.N.DHUNDIYAL)

MEMBER(A)

S.K.Dhaon
(S.K.DHAON)

VICE-CHAIRMAN(J)

SNS